<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 66 OF 2017

Dated: 2nd May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: TANGEDCO Vs.			Appellant(s)
Central Electricity Regulatory	Cor	nmission & Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Proxy counsel for Mr. S. Vallinayagam	
Counsel for the Respondent(s)	:	Ms. Poorva Saigal for I	२-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>23.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk